

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 8530 OF 2017

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NOS. 1,2 & 3

(Application for exemption from filing Certified Copy & Official
Translation/permission to file Additional Documents)

STATE OF U.P. & ORS

...PETITIONER(S)

VERSUS

JAGDAMBIKA PRASAD SHUKLA

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 16.11.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Writ Petition No. 18719/2016 (S/S).

It is further submitted that the SLP(C) No. 1720 of 2017 between same parties arising out of similar issue was listed before the Hon'ble Court on 27.01.2017, when the Court was pleased to grant leave. The Civil Appeal has been registered as CA. No. 1248 of 2017 and the same is still pending before the Hon'ble Court. (copy of order dated 27.01.2017 enclosed).

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 24th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:
Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR